



भारत सरकार

## GOVERNMENT OF INDIA

कारपोरेट कार्य मंत्रालय

## MINISTRY OF CORPORATE AFFAIRS

कंपनी पंजीयक का कार्यालय

## OFFICE OF THE REGISTRAR OF COMPANIES

सं. 35, पहली मंजिल, तीसरा क्रॉस, इलांगो नगर, पुडुचेरी-605011

NO. 35, 1<sup>ST</sup> FLOOR, ELANGO NAGAR, III CROSS, PUDUCHERRY - 605 011.

F. No. 3 (182) / 2018

Dated: 06.07.2018

**NOTICE BY REGISTRAR FOR REMOVAL OF NAMES OF LIMITED  
LIABILITY PARTNERSHIPS FROM THE REGISTER**

*[Pursuant to Section 75 of the Limited Liability Partnership Act, 2008 and Rule 37(1)(a) of the  
Limited Liability Partnership Rules, 2009]*

**Reference:**

In the matter of striking off or removal of names of the following 18 Limited Liability Partnerships under Section 75 of the Limited Liability Partnership Act, 2008 and sub-rule (1) (a) of Rule 37 of the Limited Liability Partnership Rule, 2009 in respect of

S. No.	LLPIN	LLP Name
1	AAB-3609	LAKSH BPO SOLUTIONS LLP
2	AAC-1911	HITHERTO ENTERTAINMENT LLP
3	AAC-3965	MEDLOGY CAREER SOLUTIONS LLP
4	AAA-5439	CORE VALUE ADVISORY SERVICES LLP
5	AAB-0126	ESSBEE COMFORT INN LLP
6	AAB-9621	FUTUREMAX TECHNOLOGIES LLP
7	AAB-5119	IMAC NANDHA CREATIONS LLP
8	AAB-7503	PADMA GUEST HOUSE LLP
9	AAB-1998	SHIVASUBRAMANIAN PLASTICS LLP
10	AAB-6661	REDDY TRIP LLP
11	AAA-7248	IGOTPLACED HR SOLUTIONS LLP
12	AAB-7504	MISEASOFT TECHNICAL SUPPORT LLP
13	AAB-2248	N.J.M.R.M SOFTWARE SERVICES (INDIA) LLP
14	AAB-2849	NICO AND ALLIED COMPANY LLP
15	AAA-0894	GOLIATH SOFTWARE TECHNOLOGIES LLP
16	AAE-2120	CHITHRA MEDICAL LLP
17	AAE-4010	DIAMOND TV KARAİKAL LLP
18	AAB-2474	PUDUCHERRY MEDICAL SERVICES LLP

- (1) That as per records of the aforesaid Limited Liability Partnerships, Statement of Accounts and Solvency and Annual Return has not been filed with the Registrar for a period of two years or more and hence, the undersigned has reasonable cause to believe that the above mentioned LLPs are not carrying on any business or operation for a period of two years or more.
- (2) Therefore, on the basis of aforesaid ground, the Registrar intent to remove the names of the above mentioned limited liability partnerships from the register of limited liability partnerships, unless a cause to the contrary is shown within thirty days from the date of receipt of this notice.

Contd...

- (3) Any person objecting to the proposed removal or striking off of name of the LLPs from the register of LLPs may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.



**(M. ARUN PRASAD)**  
**Registrar of Companies**  
**Puducherry**